

**GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:3279
ANSWERED ON:04.02.2004
PROVIDING OF INTERNET FACILITIES
CHARAN DAS MAHANT

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether the TRAI has asked all the cellular and basic operators to provide internet facilities to their subscribers within the stipulated period;
- (b) if so, the details thereof;
- (c) whether the telecom operators have since complied with the directives of TRAI;
- (d) whether the basic operators were charging additional amount for providing such facilities; and
- (e) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI , PRADHAN)

(a) Yes, Sir.

(b) & (c): Telecom Regulatory Authority of India (TRAI) has directed all Cellular and Basic Operators that accessibility to internet services be made available as per National Numbering Plan (NNP) 2003 within 45 days of issue of directive (i.e. 29th Dec., 2003) i.e. upto 13th February, 2004.

(d) No additional charge other than the applicable dial up charges is leviable. No case of charging additional amount other than applicable, for providing such facility came to notice of the Department.

(e) Does not arise in view of (d) above.